

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 229 of 2016

Dated: 7th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s Shalivahana Green Energy Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors.
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Varun Singh,
Mr. Pratyush Singh
Mr. Shashank Khurana
Mr. Natabratta Bhattacharya
for R-1

Mr. Purushaindra Kaurav
Mr. Nitin a/w
Mr. Sarthak Lazarus (Rep.) for R.2

ORDER

List the matter on **24.04.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**